

A.T.

C. A. T. Bench, JAIPUR

Date of Order

Orders of 803/92 (O.A. 214/8)

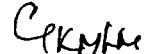
19.7.93

None present for the parties.

Due to the sad demise of Hon'ble Mr. Justice D.P. Gupta, former Chief Justice of the Rajasthan High Court, the Advocates have stated that they shall not be working today as a mark of respect to the departed soul and therefore, they have prayed for adjournment of the cases.

May be listed for Hearing on 25.8.93


(O.P. Sharma)
Member (A)


(Gopal Krishna)
Member (J).

25/8/93

None present on behalf of the parties.

The O.A. is dismissed
in default.


(B.B. Mahajan)
Member (Adm.)

Copy Sent to the
Adv. S. C. No 1 on
W.D. 6348 & 6349
Date 7.9.93